

HIGH COURT OF ANDHRA PRADESH AT AMARAVATHI

ABSTRACT

Senior Civil Judges - Transfers and Postings of Senior Civil Judges -
ORDERS - ISSUED.

ROC.NO.504/2019-B.SPL.

NOTIFICATION NO.445-B.SPL.

DATED:19.06.2019.

The High Court passed the following Transfer and Posting of Senior Civil Judge.

Smt. A.Anitha, III Addl. Chief Metropolitan Magistrate, Gajuwaka, Visakhapatnam District, is transferred and posted as Additional Chief Metropolitan Magistrate-cum-Senior Civil Judge's Court, Gannavaram, Krishna District (post kept vacant)

- i) Smt. A.Anitha, will handover charge of her post to the Prl. Senior Civil Judge, Gajuwaka, and proceed to her new station. She shall take charge of her post from II Addl. Senior Civil Judge, Vijayawada, Krishna District.
- ii) The Prl. Senior Civil Judge, Gajuwaka, will be in full additional charge of the post of III Addl. Senior Civil Judge, Gajuwaka, until further orders.

- NOTE:**
1. Smt. A.Anitha, is not entitled to draw transfer grant/disturbance allowance, transfer T.A. and other consequential benefits since the officer is transferred to the present station on her request.
 2. The Order placed in the High Court's Website <http://hc.ap.nic.in> and the downloaded copy from the web site is valid for relieving and joining duty.


REGISTRAR GENERAL 19/6
FAC REGISTRAR (VIGILANCE)

To

1. The officer concerned.
2. The Prl. Secretary to Hon'ble the Acting Chief Justice and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
3. The Registrar General and Other Registrars, High Court of Andhra Pradesh.

4. The Registrar (I.T)-cum-Central Project Coordinator, High Court of Andhra Pradesh. (with a request to direct the concerned to upload the proceedings in the High Court's Website)
5. The Secretary to Government, Law (L.A & J - SC.F), Department, Government of Andhra Pradesh, Amaravathi at Velagapudi, Guntur District.
6. The Member Secretary, Andhra Pradesh State Legal Services Authority, Amaravathi, Guntur District.
7. The Prl. District and Sessions Judge, Visakhapatnam and Krishna at Machilipatnam.
8. The I Addl. District and Sessions Judge, Visakhapatnam and Krishna at Machilipatnam.
9. The III Addl. Chief Metropolitan Magistrate, Visakhapatnam.
10. The Prl. Senior Civil Judge, Gajuwaka, Visakhapatnam District
11. The Additional Chief Metropolitan Magistrate-cum-Senior Civil Judge's Court, Gannavaram, Krishna District.
12. The II Addl. Senior Civil Judge, Vijayawada, Krishna District
13. The District Treasury Officer, Visakhapatnam and Machilipatnam, Krishna District.
14. The Sub-Treasury Officer, Gajuwaka (Visakhapatnam District) and Gannavaram, (Krishna District)
15. **THE SECTION OFFICERS:-**
(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (J) Special Officers Section, High Court of Andhra Pradesh, Amaravati.